

formation is placed on the Table of the House. [See Appendix III, Annexure No. 5]

CENTRAL COUNCIL OF HEALTH

164. **Shri Jhulan Sinha:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that a Central Council of Health has recently been constituted; and

(b) if so, what is the Constitution of this Council, the number of meetings of this Council held, if any, and the decisions thereof?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) The Council consists of the Union Minister of Health as Chairman and the State Ministers of Health as members. No meeting of the Council has been held so far.

PRICES OF IMPORTED WHEAT AND RICE

165. **Shri Dabhi:** Will the Minister of Food and Agriculture be pleased to state:

(a) the cost prices (including freightage) of rice and wheat imported from abroad during the months of April to August, 1952;

(b) the present issue prices of imported wheat and rice as well as indigenous wheat and rice in each State;

(c) the present procurement prices of indigenous wheat and rice of different qualities in each State; and

(d) the offtakes of imported wheat and rice in each State during the three

months preceding as well as following the recent increase of imported food-grants during the current year?

The Minister of Food and Agriculture (Shri Kidwai): (a) The total C and F value of the wheat and rice imported during the months April, 1952 to August, 1952 is estimated to be Rs. 83.41 Crores. The Accounts in respect of grains imported during this period are still under finalisation.

(b) to (d). Four statements are placed on the Table of the House. [See Appendix III, annexure No. 6]

NATIONALISATION OF ROAD TRANSPORT

166. **Shri A. N. Vidyalkar:** (a) Will the Minister of Transport be pleased to state what steps the Government of India have taken to co-ordinate the various Transport Development Schemes in India?

(b) Is it a fact that the Government of India advised the State Governments long ago to nationalise speedily their Road Transports in order to establish an effective co-ordination in the various Transport Services in India and if so, how far have the State Governments implemented this policy?

(c) What is the total mileage of road transport in each State, and the portion of the same nationalised?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Government of India have set up the following bodies for ensuring co-ordinated consideration of the various transport development schemes in India:—

Name of Body	Constitution	Functions
(1) Transport Advisory Council	Representatives at minister level of the Central and State Governments.	To make recommendations designed to evolve a policy for the development of a co-ordinated transport system and recommendations regarding suitable measures for giving effect to that policy.
(2) Central Board of Transport	Representatives of the Ministries of Transport, Railways, States, Defence, Finance, Commerce and Industry and Communications and representatives of State Governments co-opted as and when necessary.	To consider and take decisions on major transport problems and policies in the field of rail and road transport development, civil aviation, inland water transport, port development and coastal shipping to ensure the